

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228- CP/6(AHM)2024
with
ITEM No.229- Mis.A/1(AHM)2024
in
CP/6(AHM)2024

Proceedings under Section 66 of CA 2013

IN THE MATTER OF:

A.Menarini India Private Limited

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Vaibhavi Parikh, Adv.

For the RD : Mr. Shiv Pal Singh

ORDER

CP/6(AHM)2024 & Mis. A/1(AHM)2024

RD appeared and submitted that they have no objection in these matters.

Orders are reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)